

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2208**

TO BE ANSWERED ON THE 14TH MARCH, 2023/ PHALGUNA 23, 1944 (SAKA)

LOSS OF CATTLE AND LIVESTOCK DUE TO FLOODS

2208. SHRI DUSHYANT SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of loss of cattle and livestock due to the floods in Rajasthan during August 2022, district-wise;

(b) whether the Government intends to provide assistance with respect to animal losses during a natural disaster as per the actual number of cattle loss;

(c) if so, the details thereof and if not, the reasons therefor;

(d) whether the Government intends to amend SDRF norms to include Goshalas as cattle camps and allow relief assistance for all the cattle kept in these Goshalas; and

(e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI NITYANAND RAI)

(a) to (e): Calamity-wise and district-wise losses are not centrally maintained by this Ministry. However, as per information received from the State Government of Rajasthan, 184 cattles have been reported lost during south-west monsoon 2022.

The primary responsibility for disaster management rests with the States. The concerned State Governments undertake relief operations in the event of natural calamities from the State Disaster Response Fund (SDRF), which are already placed at its disposal in accordance with the Government of India approved items & norms of assistance. The Government of India supplements their efforts by providing assistance from the National Disaster Response Fund (NDRF) by following the laid down procedure. Financial assistance under SDRF/ NDRF in the event of natural calamities is by way of relief and not for compensation of loss as suffered/ claimed.

With regard to Goshalas, it is stated that as per revised list of items & norms, assistance is admissible for the existing Goshalas, if authorized by the State Government by Notification or Government Order, to act as a cattle camp subject to the following conditions:-

- (i) During the period of calamity, District Administration will assess the requirement of cattle shelter and number of gaushala required to be notified as cattle shelter in the District/ Tehsil. After obtaining the base-line information on the cattle already sheltered and the number of more cattle it can accommodate, Gaushala may be notified as cattle shelter.**

- (ii) The notified gaushala shall maintain a separate account of the additional cattle belonging to Small and Marginal Farmers (SMF) and landless labourers for the notified drought period. The consolidated list of SMF and landless beneficiaries with number and types of animals will be displayed on the notice board of Gram Panchayat, Block, Tehsil and in the office of Sub-Divisional Magistrate and District Magistrate as well as State/ District web-site for the purpose of verification and social audit.**
- (iii) SDRF funds will only be released to such notified gaushala on reimbursement basis and will be limited to list of individual beneficiaries notified as in Sl. No. (ii) above.**
